

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-516

IB-87/ND/2020

IA-1515/2024, IA-4405/2023

IN THE MATTER OF:

Swift Mail Communication

Vs.

Iriisnit Communication Pvt. Ltd.

.....Applicant

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 15.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Sanjeev Panda and Sumit Shukla Counsels

ORDER

Due to paucity of time, list this matter on **20.08.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**